

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1437
ANSWERED ON:01.12.2005
CHANGE IN ARCHAIC RULES
Rao Shri Sambasiva Rayapati

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has decided to change Archaic Rules for airlines and align them to modern norms followed by Europe and United States; and

(b) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b) : The Aircraft Act and the Aircraft Rules are reviewed from time and time and amendments are carried out to keep the provisions abreast with the international standards and developments in the Civil Aviation sector.